

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No. 221/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Rakesh Pandey -Vs- JHV Distilleries and Sugar Mills Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① SHUVASIS SENGUPTA, Adv.
② UDIT AGARWAL, Adv.
③ BALARAO SEN, Adv.

} financial creditor.

Agarwal
15/2/18

1) Rashmi Kedia, Adv
2) AKSHAT GUPTA, Adv

} corporate debtor

R. Kedia
15/2/18
[Signature]

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor submits that he is inclined to submit reply as he is admitting the debt. It is recorded. Reply affidavit, if any, regarding admission of claim may be filed within 7 days.

For hearing on admission list it on 09/03/2018.

Sd

(Jinan K.R.)
Member (J)